

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1345/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017


NAME OF THE PARTIES: Joy Imaging Pvt.Ltd.
V/s.
Joy Hospitals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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38	Adv. Ikejal Shah		
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For Petitioner.

2.	RAHUL CHITNIS ADVOCATE i/s. MR. RAJ PESH PATIL	ADVOCATE i/s MS. PATANKAR DIRECTOR FOR COMPANY	
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ORDER

CP No. 1345/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 26.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)